

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/37/IB/2018  
PETITION NUMBER : CP/511/IB/2017  
NAME OF THE PETITIONER : V. NAGARAJAN  
NAME OF THE RESPONDENT : K.SUBBURAJ & ANR  
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

AVINASH .KR.  
In ASHWANTH

Counsel for  
Respondents No. 1 & 2.

Seema Kumari Chohan  
for  
K. Moorthy  
Counsel for R 5, 6, 13

K.S. Navin Balaji  
Counsel for R 8, R 14

J. MANIVANNAN

PETITIONER

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**ORDER**

Counsel for the Applicant present. Counsel for R1 and R2 present. Counsel for R5, R6 and R13 present. Counsel for R8 and R14 present. Counsel for the Petitioner has filed the rejoinder; copies of which are given to the Counsels for the Respondents. Matter is posted for arguments. Put up on **25.07.2018 at 10.30 A.M.**

  
**(CH. MOHD SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

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